

SPECIAL BENCH
COURT - I

O-248

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/175(KB)2014
IA(COMPANIES.ACT)/193(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	MUNINDRA KUMAR & ORS VS BAGAHA CONTRACTORS PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Swapna Choubey, Adv. : For Petitioner
Mr. Sidhartha Sharma, Adv.
Mr. Aman Kataruka, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter before Regular Bench on 13/6/2024.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**